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Title: Shri D.V. Sadananda Gowda, an elected member from Udupi-Chikmagalur Parliamentary Constituency of Karnataka and Shri M. Raja Mohan Reddy, elected member from Nellore Parliamentary Constituency of Andhra Pradesh resigned from the membership of Lok Sabha with effect from 29<sup>th</sup> December, 2011 and 28<sup>th</sup> February, 2012, respectively.

MADAM SPEAKER: I have to inform the House that the following Members have resigned from the membership of Lok Sabha:

(i) Shri D.V. Sadananda Gowda, elected Member from Udupi-Chikmagalur Parliamentary Constituency of Karnataka has submitted resignation *vide* his letter dated 28<sup>th</sup> December, 2011; I have accepted his resignation with effect from 29<sup>th</sup> December, 2011; and

(ii) Shri M. Raja Mohan Reddy, elected Member from Nellore Parliamentary Constituency of Andhra Pradesh has submitted resignation *vide* his letter dated 24<sup>th</sup> August, 2011; I have accepted his resignation with effect from 28<sup>th</sup> February, 2012.

Now, the House stands adjourned to meet tomorrow, the 13<sup>th</sup> March, 2012 at 1100 a.m.

**13.02 hrs**

## **The Lok Sabha then adjourned till Eleven of the Clock**

*on Tuesday, March 13, 2012 / Phalguna 23, 1933 (Saka).* [\[r4\]](#)

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[\[r4\]](#) Friday, March 10, 2000/Phalguna 20, 1921 (Saka).